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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.A.(COMM.IPD-PAT) 460/2022 BDR PHARMACEUTICALS INTERNATIONAL PVT LTD

..... Appellant

Through: Mr. G. Nataraj, Ms. Ananya Saraogi and Mr. Praveen Singh, Advs.

versus

BRISTOL-MYERS SQUIBB HOLDINGS IRELAND

UNLIMITED COMPANY AND ANR Respondents

Through: Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday and Mr. Krishnan V., Advs.

+ CS(COMM) 27/2020

BRISTOL-MYERS SQUIBB HOLDINGS IRELAND
UNLIMITED COMPANY & ORS. Plaintiffs

Through:

versus

BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.

& ANR. Defendants

Through: Mr. G. Nataraj, Ms. Ananya

Saraogi and Mr. Praveen Singh, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR O R D E R

% 10.11.2023

- 1. This dispute is stated to have been settled between the parties.
- **2.** The settlement agreement is not forthcoming. Re-notify on 28 November 2023.

C.HARI SHANKAR, J

NOVEMBER 10, 2023/ *dsn*

Click here to check corrigendum, if any